

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 134/2026

IN THE MATTER OF:

Gaurav Kumar

Versus

Applicant

State of Himachal Pradesh & Ors

Respondents

MEMO OF PARTIES

Gaurav Kumar

Versus

1. State of Himachal Pradesh

Through Secretary,
Environment, Science Technology and Climate Change,
Government of Himachal Pradesh
Paryavaran Bhawan, Near US Club, Shimla
Himachal Pradesh-171001
Email: envsecy-hp@nic.in

Respondent No.1

2. District Magistrate, Una

Deputy Commissioner Office Una
1st Floor, Mini Secretariat, Una,
Himachal Pradesh-174303
Email: dc-una-hp@nic.in

Respondent No.2

3. Himachal Pradesh Pollution Control Board (HPPCB)

Through Member Secretary
Phase-III, New Shimla-171009
Email: mppcb-hp@nic.in

Respondent No.3

4. SEIAA, H.P.

through Member Secretary
Paryavaran Bhawan, Near US Club,
Shimla, Himachal Pradesh – 171001
Email: ms.hpseiaa@gmail.com

Respondent No. 4

5. PCCF (HoFF), H.P.

Himachal Pradesh Forest Department
Talland, Shimla – 171001
Email: pccf-hp@nic.in

Respondent No. 5

6. Divisional Forest Officer

District Una, Himachal Pradesh- 174303
Email: dfouna-hp@hp.gov.in

Respondent No. 6

7. **Mr. Pawan Kumar,**
R/o Ward no.1,
Village and Post Office Mawasindhiyan,
District Una, Himachal Pradesh- 177206 **Respondent No. 7**
8. **Ms. Veena Thakur,**
W/o Sh. Bhim Singh Thakur,
Mauza Mandawara, District Una, Himachal Pradesh- 174319 **Respondent No. 8**
9. **M/s Mahadev Stone Crusher**
through Sh. Pawan Kumar,
R/o Ward no.1,
Village and Post Office Mawasindhiyan,
Tehsil Ghanari, District Una, Himachal Pradesh- 177206 **Respondent No. 9**